

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD
Division Bench
Court – I

Appl./Appeal No.	Appellant (s)	Respondent (s)	Impugned Order
ST/WD/30544/2018 ST/725/2010	CCE, C & ST, Visakhapatnam – GST	Venkateswara Transports	OIA No. 31/2009 (V-II) ST dated 29.09.2009
ST/WD/30545/2018 ST/786/2009	-do-	Pannamaneni Appaji	OIA No. 19/2009 (V-II) ST dated 27.05.2009
E/WD/30547/2018 E/2107/2011	-do-	U.B. Elastomers Ltd.,	OIO No. 21/2009 (RS) dated 23.11.2009
E/WD/30548/2018 E/30435/2016	-do-	Hindustan Petroleum Corporation Ltd.,	OIA No. VIZ-EXCUS-001- APP-092 TO 094-15-16 dt. 28.03.2016
ST/WD/30549/2018 ST/20907/2015	-do-	Seven Hills Health Care Pvt. Ltd.,	OIA No. 80/2014 (V-I) ST dated 18.12.2014
E/WD/30550/2018 E/2357/2012	CCE, C & ST, Visakhapatnam – I	Sri Lakshmi Srinivasa Jute Twine Mills Pvt. Ltd.,	OIA No. 28/2012 (V-I) CE dated 22.05.2012
ST/WD/30551/2018 ST/2698/2010	CCE, C & ST, Visakhapatnam – GST	M.R.Murali Mohan	OIA No. 23/2010 (V-II) ST dt. 02.09.2010
ST/WD/30552/2018 ST/23623/2014	-do-	Docking and Engineering Company Vsp Pvt. Ltd.,	OIA Nos. 46 & 47/2014 (V-I) ST dt. 30.07.2014
ST/WD/30556/2018 ST/25631/2013	CCE, C & ST, Visakhapatnam – II	Sai Sirisha Abodes Pvt. Ltd.,	OIA Nos. 38/2012 (V-I) ST; & 15/2012 (V-I) (D) ST dt. 30.11.2012
ST/WD/30557/2018 ST/30823/2017	CCE , C & ST, Visakhapatnam – I	Ashoka Mahal Cinema Theatre	OIA No. VIZ-EXCUS-002- APP-126-16-17 dt. 31.03.2017
ST/WD/30558/2018 ST/2076/2010	-do-	Abhinav Constructions	OIA No. 16/2010 (V-I) ST dated 19.05.2010
ST/WD/30559/2018 ST/584/2010	-do-	Essar Constructions (India) Ltd.,	OIO No. 22/2009 (RS) dt. 23.11.2009
ST/WD/30562/2018 ST/30902/2017	CCE, C & ST, Visakhapatnam – GST	Kala Hospitals Pvt. Ltd.,	OIA No. EXCUS-001-APP- 002-003-17-18 dt. 11.04.2017
ST/WD/30563/2018 ST/25418/2013	CCE, C & ST, Visakhapatnam- II	Multi Tech Constructions	OIA No. 10/2012 (V-I) (D) ST dt. 04.10.2012
ST/WD/30564/2018 ST/560/2011	CCE, C & ST, Visakhapatnam - I	Balaji Ship Services	OIA No. 44/2010 (V-I) ST dt. 29.11.2010
ST/WD/30565/2018 ST/26476/2013	CCE, C & ST, Visakhapatnam- II	Dharmasasthan Elecrical & Mechanical Services	OIA No. 01/2013 (V-II) ST dt. 26.02.2013

Appearance

Shri Guna Ranjan, Superintendent (AR) for the Revenue.
Shri G. Prahlad, Advocate for the Assessee.

Coram:

Hon’ble Mr. M.V. RAVINDRAN, MEMBER (JUDICIAL)
Hon’ble Mr. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 08/08/2018
Date of Decision: 08/08/2018

FINAL ORDER No. A/30990-31005/2018

[Order per: Bench]

All these applications are filed by Revenue for withdrawal of appeals. We allow the applications and dismiss the appeals as withdrawn.

(Order pronounced & dictated in open court)

**P. VENKATA SUBBA RAO
MEMBER (TECHNICAL)**

**M.V. RAVINDRAN
MEMBER (JUDICIAL)**

Lakshmi....